

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
LUCKNOW**

**Original Application No. 332/00502/2018**

**This the 5<sup>th</sup> day of September, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member - J**

**Hon'ble Mr. Devendra Chaudhry, Member - A**

Km. Prafull Mishra, aged about 53 years D/o Late Laxmi Shanker Mishra,  
R/o H. No. 2/271, Vishwas Khand, Gomti Nagar, Lucknow.

..... Applicant

By Advocate: Sri Sudhanshu Srivastava for Sri Anurag Srivastava

**VERSUS**

1. Union of India through its Secretary, Ministry of External Affairs, Govt. of India, Central Secretariat, New Delhi.

2. Joint Secretary (PSP) & Chief Passport Officer, Ministry of External Affairs, Govt. of India, New Delhi.

3. Deputy Passport Officer (PVA & Cadre), Ministry of External Affairs (PSP Division), Patiala House Annexe, Tilak Marg, New Delhi.

4. The Regional Passport Officer, Passport Office Parisar, Vipul Khand, Gomti Nagar, Lucknow.

5. The Passport Officer, Dehradun.

..... Respondents

By Advocate: Sri Shatrohan Lal

**ORDER (ORAL)**

Delivered by:

**Hon'ble Ms. Jasmine Ahmed, Member - J**

It is seen that the matter pertains to transfer and the applicant has filed withdrawal application wherein it is stated that the applicant has joined at new place of posting and she does not want to press the present petition. Accordingly, the Withdrawal Application No. 1765/2019 is allowed. The instant petition stands dismissed having been withdrawn.

(Devendra Chaudhry)  
Member (A)

(Jasmine Ahmed)  
Member (J)